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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP (CAA) 32/NCLT/AHM/2017
In CA(CAA) No. 2/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Grasim Industries Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mihir Joshi	Sr. Advocate	Petitioner	}
2.	Sandeep Singh	Advocate	"	
3.	Pranjal Buch for Singh & Co.	Advocate	"	

ORDER

Learned Senior Advocate Mr. Mihir Joshi with Learned Advocate Mr. Sandeep Singh with Learned Advocate Mr. Pranjal Buch present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 28.04.2017


26/4/17
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of April, 2017.